LISTED ON : 23.09.2016
BEFORE COURT NO.: 07
ITEM NO.:46

SECTION-IX
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPE AL (CIVIL) NO. 8260 OF 2015
WITH PRAYER FOR INTERIM RELIEF

ZARAWAD MULTANI PANCH, SURAT MASJID TRUST AND ANR ....PETITIONERS
-VERSUS-
LEGAL HEIRS OF DECEASED CHIMANBHAI KALYANBHAI
MALI AND ORS. ...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18th January, 2016, when the Court was pleased to pass the following Order:

**"Rejoinder affidavit has since been filed. List the matter after ten weeks."**

Thereafter the matter above-mentioned was mentioned before the Hon'ble Court on 29th August, 2016,when the Court was pleased to pass the following Order:

**"To retain its position if the pleadings are complete."**

It is submitted for the information of the Hon'ble Court that there are 13 respondents in this matter. Mr. Nachiketa Joshi, Advocate has filed vakalatnama/appearance along-with counter affidavit on behalf of all the respondents. Counter affidavit has been included in paper-books

It is further submitted that counsel for the petitioner has also filed rejoinder affidavit and the same has been included in the paper-books.

Service of notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 22nd day of September, 2016.

ASSISTANT REGISTRAR

Copy to:
Mr. Vikash Singh, Advocate
Mr. Nachiketa Joshi, Advocate

ASSISTANT REGISTRAR